

**RAJASTHAN HIGH COURT, JODHPUR**  
**ORDER**

No: Estt/HC/2025/ 536

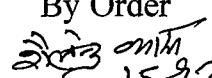
Date: 16.09.2025

Pursuant to the Advertisement No. RHC/Exam.Cell/JPA/2024/145 dated 18.01.2024 & Notice No. RHC/Exam.Cell/JPA (Hindi)/2024/1156 dated 02.06.2024, Ms. Neha Meena declared successful in the recruitment to the post of Junior Personal Assistant (Hindi) is hereby appointed as Junior Personal Assistant (Hindi) (Probationer Trainee) in the establishment of Rajasthan High Court, on fixed remuneration of Rs. 23700/- per month initially for a period of two years from the date of joining as prescribed by the State Govt. vide its notification dated 30.10.2017:-

S. N.	Roll No.	Name of Candidate Ms.	Father's Name	Date of Birth	Male/ Female	Cat./ Sub.Cat.	Place of Posting
1	17873	Neha Meena	Mahesh Chander Meena	14/09/2001	Female	ST	Jaipur

Appointment of above mentioned candidate is subject to following conditions:-

1. Appointment of candidate on the post of Junior Personal Assistant (Hindi) is subject to biometric verification.
2. Appointment on the post of Junior Personal Assistant (Hindi) is purely temporary in nature for a period of two years and the same will be extended further on the basis of work performance and conduct of the incumbent.
3. She will not be allowed to join service until she provides required documents/ affidavit/certificates which was/were not submitted by her at the time of documents verification.
4. Services of incumbent shall be liable to be terminated at any time without prior notice on the basis of statutory constraint/objection, if her services are not found satisfactory during the probation period of two years.
5. Appointment of incumbent would be liable to be terminated without prior notice, if adverse report or concealment of any relevant fact(s) is found in the police verification of the candidate.
6. No Annual Grade Increment, Allowances and Honorarium shall be allowed to incumbent during the probation period.
7. The incumbent must submit medical fitness certificate as prescribed in Rule 10 of Rajasthan Services Rules, 1951 at the time of joining.
8. Incumbent is directed to join her duties at her place of posting on or before **25.09.2025** in the office of Registrar (Administration), Rajasthan High Court, Jaipur Bench, Jaipur failing which, her appointment order shall stand canceled automatically without any further notice.
9. Pay of the probationer trainee Junior Personal Assistant (Hindi) will be fixed in the pay Matrix Level-10 (33,800-1,06,700) after successful completion of probation period and she will be entitled to get other allowances as per rules.
10. She will not get Traveling Allowance and joining time for this appointment.
11. Appointment of incumbent will be subject to rules and orders issued by the State Govt. from time to time.

By Order  
  
15.9.2025  
Registrar (Admn.)

No: I/A(iii)(a)(1)72/2023/ 2722

Date: 16.09.2023

Copy forwarded to the following for information and necessary action:-

1. Registrar (Admn./Exam./Class.-I & II)/CPC/Rules/Vig/Writs/OSD(F&I)/OSD (Computer), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. The Director, Rajasthan State Judicial Academy, Jodhpur.
3. All Joint Registrars/Dy. Registrars, Rajasthan High Court, Jaipur Bench, Jaipur.
4. Senior Librarian/Concerned Assistant Registrars, Rajasthan High Court, Jaipur Bench, Jaipur.
5. Confidential Section, Rajasthan High Court, Jodhpur.
6. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.
7. Leave Clerk/ Bill Clerk / Service Records / Budget / GPF / S.I. Clerk Rajasthan High Court, Jaipur Bench, Jaipur.
8. Concerned Ms. Neha Meena D/o Shri Mahesh Chander Meena R/o 69, Narsingh Vihar Ramnagariya, Near J.D.A, Jagatpura, Jaipur, Rajasthan-302017  
e-mail: neham15092001@gmail.com
9. Personal file.

15-9-2023  
Registrar (Admn.)